

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 16.01.2021

NOTICE

Take notice that the following matter listed on 18.01.2021 in the Court - III will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 82 of 2020 & I.A No. 1344 of 2020 Part Heard	Baby Mathew & Anr. Vs. Mar Jacob Thoomkuzhy & Ors. With	Manisha Chaudhary	Manoj Menon-R1 to R4 S. Manjula Devi-R5 to R10
2.	Comp. App. (AT) No. 98 of 2020 Part Heard	Biju George & Ors. Vs. Jeevan Telecasting Corporation Ltd & Ors.	Shivam Narang	Prince Jose Manisha Chaudhary-R1 & R6 K. Manoj Menon-R2 to R5

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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-

Registrar